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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/10606/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Mr. Shah Syed Ahadur Rahman,
Secretary, District Legal Services Authority,
Dhemaji

Dated Guwahati, the 25 October, 2024

Sub:- **Modified Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DLSA (DH) 2064, dated 03.10.2024.
This Registry's Letter no. HC.VII-06/9845/2024/A dated 26.09.2024

Sir,

With reference to the above, I am directed to inform you that the LTC permission granted to you vide letter no. HC.VII-06/9845/2024/A dated 26.09.2024 has been partially modified. Now you have been allowed to avail LTC for the block period of 2022-2024 for travelling to Chennai instead of Ajmer, and return, w.e.f. 05.10.2024 till 15.10.2024 along with your wife Mrs. Syeda Ifrana Nasreen, daughters, Ms. Syeda Anaya Hisnat Rehman and Ms. Syeda Naurisha Noomani Rehman (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules.

You are further allowed to draw 80% as advance payment towards your proposed LTC for the block period of 2022-2024, together with Headquarters Leave permission w.e.f. the evening of 04.10.2024 to 16.10.2024.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10607-10609/2024/A.
Copy to:-

Dated 25th October, 2024

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


25/10/2024
REGISTRAR (VIGILANCE)

25/10/24